

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.107  
New IA/223/ND/2024 IN CP/159/PB/2021

**IN THE MATTER OF:**

Rajesh Rajpal & Ors.	...	Applicant
Versus		
M/s. Rajpal Polytex Pvt Ltd & Ors.	...	Respondent

**Under Section 241-242**

**Order delivered on 02.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Sharad rajwanshi, Adv Ankita Sharma  
For the Respondent : Adv. Ankit Singal, Adv. Samyak Jain For R-2 & 3

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/223/ND/2024:-**

Learned Counsel for the Applicant seeks some time to argue the matter. List this matter along with main application on **09.07.2024**

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**